

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-24-2020**

Mrs. Nekheta N. Fernandes ... Petitioner

Versus

State of Goa & Anr. ... Respondents

Ms. H. Gopi, Advocate for the Petitioner.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 31st AUGUST 2020****P.C. :**

The petitioner's counsel informs the Court that prosecution has taken time twice for filing reply. Today none appears for the respondents.

2. Post the matter on 07.09.2020.

DAMA SESHADRI NAIDU, J.

NH